

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2111**  
TO BE ANSWERED ON 28.07.2017

**NUTRITION LEVEL UNDER ICDS SCHEME**

2111. SHRI RADHESHYAM BISWAS:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the nutrition level of meals served under the Integrated Child Development Services (ICDS) Scheme is sufficient to meet the nutrition need of the children and if so, the details thereof; and
- (b) the status and percentage of children receiving supplementary nutrition out of the total number of beneficiaries under the scheme along with the funds allocated and utilised under ICDS scheme for this purpose during each of the last three years, State/UT-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a) Yes Madam. The details of nutritional norms as provided under Schedule II of National Food Security Act are as under:

S. No	Category	Type of meal	Calories (Kcal)	Protein (g)
1.	Children (6 months to 3 years)	Take Home Ration	500	12-15
2.	Children (3 to 6 years)	Morning snack and Hot Cooked Meal	500	12-15
3.	Children (6 months to 6 years) who are malnourished	Take Home Ration	800	20-25
4.	Pregnant women and Lactating mothers	Take Home Ration	600	18-20

- (b) As on 31.03.2017, 9.83 crore beneficiaries availed the Supplementary Nutrition under the Anganwadi Services of Umbrella ICDS Scheme. A statement showing the funds allocated and utilised under ICDS scheme for Supplementary Nutrition during each of the last three years, State/UT-wise is annexed.

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**STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2111 REGARDING NUTRITION LEVEL UNDER ICDS SCHEME TO BE ANSWERED ON 28.07.2917S**

CONSOLIDATED STATEMENT INDICATING STATE-WISE POSITION OF FUNDS RELEASED UNDER ICDS SCHEME [ICDS(GENERAL),Construction of AWC buildings, SNP AND TRAINING ] DURING THREE YEARS AND CURRENT YEAR								
		Rupees in lakhs						
Sl. No.	STATE	2014-15		2015-16		2016-17		2017-18
		Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share *	Funds released (upto 14.07.2017)
1	2	3	4	4	6	5	8	6
1	ANDHRA PRADESH	99446.78	135715.16	68818.48	98148.45	56387.46	60837.44**	29988.94
2	BIHAR	116266.84	174287.15	102372.56	144090.04	98099.36	95433.75**	51420.18
3	CHHATTISGARH	51703.52	76484.69	51151.54	64376.96	41939.90	55354.42	21168.20
4	GOA	2617.25	2569.60	1228.04	2715.22	1067.70	2130.53	707.96
5	GUJARAT	48886.15	83162.09	64185.05	98608.32	69417.36	95360.17	25312.34
6	HARYANA	31158.68	35837.16	16081.19	26580.94	20871.79	12598.52**	13894.02
7	HIMACHAL PRADESH	17184.09	12233.27	19507.32	21044.30	23696.07	22901	10965.34
8	JAMMU & KASHMIR	26031.19	22464.07	27362.65	35271.02	26732.11	17953.58	17185.27
9	JHARKHAND	46904.30	68793.23	46217.72	57446.15	48163.54	50645.74**	21853.04
10	KARNATAKA	82856.77	148331.32	96394.53	154998.70	53686.59	137883.81	35752.76
11	KERALA	24726.35	45494.41	28554.27	58765.87	34357.05	39785.59	13064.30
12	MADHYA PRADESH	122544.60	166253.17	108673.52	196464.40	110506.46	120915.88**	47693.25
13	MAHARASHTRA	90781.88	147621.41	104166.66	107134.98	105660.17	24165.65**	45483.32
14	ODISHA	87511.73	116532.61	65643.69	106505.11	72497.49	104780.31	44100.57
15	PUNJAB	25893.06	32922.38	13689.39	14497.21	16982.50	11755.82**	10490.64
16	RAJASTHAN	73992.88	88413.35	49851.78	103243.25	62397.70	59343.5**	27287.34
17	TAMIL NADU	67902.29	102925.00	63744.93	78363.14	47085.82	97141.01	26767.98
18	UTTARAKHAND	20165.67	28295.85	35710.06	28416.41	21399.62	26701.09	12567.20
19	UTTAR PRADESH	272553.08	474139.49	281398.92	373571.94	278089.75	332966.18**	128771.67
20	WEST BENGAL	97578.85	128536.18	79465.80	151836.50	66563.30	Not reported	47047.90
21	TELANGANA	46057.10	52841.4	37918.23	57138.46	29877.27	58066.58	19716.40
22	DELHI	17855.94	20875.21	13775.25	18120.31	14168.00	Not reported	9930.67
23	PUDUCHERRY	1275.34	2607.70	1673.27	1708.59	2299.22	2777.63	1441.90
24	ANDAMAN & NICOBAR	891.78	1547.22	1421.03	991.04	1207.51	1058.93	598.38
25	CHANDIGARH	996.18	1115.55	1420.25	649.78	762.19	1114.37	460.44
26	D. & NAGAR HAVELI	281.31	123.48	210.97	148.58	569.61	Not reported	284.80
27	DAMAN & DIU	195.77	266.25	133.55	92.37	307.96	224.35	153.98
28	LAKSHADWEEP	138.16	96.12	155.91	122.64	146.95	Not reported	73.62
29	ARUNACHAL PRADESH	15557.38	12426.38	12923.23	12474.16	11346.05	Not reported	6415.64
30	ASSAM	103517.50	110234.09	92972.20	50864.92	64397.66	32590.62**	42530.48
31	MANIPUR	14929.58	10208.81	10267.27	13185.16	9998.54	8953.07	5458.80
32	MEGHALAYA	14357.78	15239.27	12418.60	1751.50	19135.66	10525.93**	7116.38
33	MIZORAM	5695.57	5556.16	5371.93	7017.65	4666.49	6075.24	2660.84
34	NAGALAND	12202.63	11809.67	8796.00	13692.96	15149.57	Not reported	6169.10
35	SIKKIM	2998.60	1775.36	2022.73	2560.52	1625.01	Not reported	677.09
36	TRIPURA	14074.26	16471.05	18194.62	9267.31	11710.57	16204.54	7263.10
	Total	1658181.93	2354205.31	1543893.15	2111864.86	1443031.60	1506245.25	742473.84

\* The expenditure reported is for ICDS(General) and Supplementary Nutrition Programme (SNP)

\*\* The expenditure for SNP only has been reported